

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/66/2012

Date : 12.07.2012

I

SHRI JAGDISH PRASAD SHARMA-II, an officer in the District Judge Cadre, presently posted as Special Judge, CBI Cases Court, Jodhpur, who has been appointed/posted as **Judge, Family Court No.2, Jodhpur** vide Government Order No.F.9(1)Nyay/89 dated 11.07.2012, is hereby relieved with immediate effect to join his new assignment.

II

SHRI AJAY KUMAR GUPTA, an officer in the District Judge Cadre, whose services have been repatriated from the post of Special Judge, N.D.P.S. Cases Court, Bhilwara vide Government Order F.27(17)Nyay/2006 dated 11.07.2012, is hereby transferred/posted as **District & Sessions Judge, Hanumangarh** with immediate effect.

III

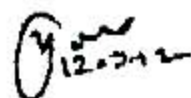
SHRI PRABODH VASHISTHA, an officer in the District Judge Cadre, presently under awaiting posting orders headquarters at Jaipur District, who has been appointed as **Judge, M.A.C.T., Alwar** vide Government Order No. F.19(20)Nyay/98 dated 11.07.2012, is hereby directed to join his new assignment with immediate effect.

IV

SHRI ATUL KUMAR CHATTERJEE, an officer in the District Judge Cadre, whose services have been repatriated from the post of Member (Judicial), Rajasthan Civil Services Appellate Tribunal, Jaipur vide Government Order No.F.17(8) Karmik/K-2/85 dated 11.07.2012, is hereby transferred/posted as **Special Judge, CBI Cases Court, Jodhpur** with immediate effect vice Shri Jagdish Prasad Sharma-II.

V

SHRI CHANDRA BHAN, an officer in the District Judge Cadre, whose services have been repatriated from the post of Jt. L.R.-I, Law Department, Secretariat, Jaipur vide Government Order No.F.19(14)Nyay/98 dated 11.07.2012, is hereby transferred/posted as **Sessions Judge, Spl.Court, ACD Cases, Jodhpur** with immediate effect vice Ms. Prabha Sharma.

 12.07.12

Contd..2

VI

MS. PRABHA SHARMA, an officer in the District Judge Cadre, presently posted as Sessions Judge, Special Court, ACD Cases, Jodhpur, who has been appointed/posted as **Judge, M.A.C.T., Chittorgarh** vide Government Order No.F.19(20)Nyay/98 dated 11.07.2012, is hereby relieved with immediate effect to join her new assignment.

VII

SHRI OM PRAKASH GUPTA-IV, an officer in the District Judge Cadre, whose services have been repatriated from the post of Special Judge, N.D.P.S. Cases Court, Ganganagar vide Government Order F.27(17)Nyay/2006 dated 11.07.2012, is hereby transferred/posted as **Sessions Judge, Special Court, ACD Cases, Jaipur** with immediate effect.

VIII

SHRI DEVENDRA JOSHI, an officer in the District Judge Cadre, presently under awaiting posting orders headquarters at Bikaner, who has been appointed/posted as **Judge, Family Court No.2, Jaipur** vide Government Order No.F.9(1)Nyay/89 dated 11.07.2012, is hereby directed to join his new assignment with immediate effect.

IX

SHRI ARUN GUPTA, an officer in the District Judge Cadre, presently under awaiting posting orders headquarters at Parbatsar (Merta), who has been appointed/posted as **Judge, M.A.C.T., Kota** vide Government Order No.F.19(20)Nyay/98 dated 11.07.2012, is hereby directed to join his new assignment with immediate effect.

X

SHRI PURAN MAL BAINDHA, an officer in the District Judge Cadre, presently posted as Judge, Special Court for Dacoity Cases, Dholpur, who has been appointed/ posted as **Special Judge, N.D.P.S. Cases Court, Bhilwara** vide Government Order No. F.27(17)Nyay/2006 dated 11.07.2012, is hereby relieved with immediate effect to join his new assignment vice Shri Ajay Kumar Gupta.

12.7.12

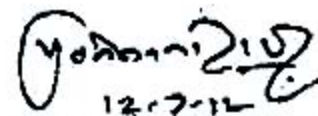
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XI

SHRI RAJESH NARAIN SHARMA, an officer in the District Judge Cadre, presently posted as Additional District & Sessions Judge, Karanpur (Ganganagar), who has been appointed/posted as Judge, M.A.C.T., Bundi vide Government Order No.F.19(20)Nyay/98 dated 11.07.2012, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


12.7.12

REGISTRAR GENERAL